

**Appellate Tribunal for Electricity, New Delhi**  
(Appellate Jurisdiction)

**A.No.48 of 2015**

**Dated: 09<sup>th</sup> October, 2015**

**In the Matter of:**

**M/s Maithon Power Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

**Counsel for the Appellant(s) : -**

**Counsel for the Respondent(s) : -**

**ORDER**

The Bench did not assemble today.

The matter is posted for hearing on **20<sup>th</sup> November, 2015.**

SH

***Court Master***